

WIDER POWERS TO VICE-CHANCELLORS

1402. SHRI M. K. MOHTA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state;

(a) whether it is a fact that at the recent conference of Vice-chancellors of State Universities, the Chairman, University Grants Commission had suggested wider powers for the Vice-Chancellors to curb the students activities;

(b) if so, the extent to which wider powers for the Vice-chancellors have been suggested by the Chairman, University Grants Commission;

(c) whether Government have considered the question: and

(d) if so, the decision taken in the matter?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) to (d) During the course of discussion on the law and order problem in the Universities in the Conference of Vice-Chancellors of the Universities in Uttar Pradesh, the Chairman, University Grants Commission said that more powers should be given to the Vice-Chancellors to deal with problems of student discipline. This was in line with the recommendations made by the 'Committee on Mode] Act for Universities' and 'Education Commission'. The Conference however, did not make any recommendation in this regard.

VISHWA YUVAK KENDRA

1403. DR. BHAI MAHAVIR; Will the Minister of HOME AFFAIRS be pleased to state:

(a) the aims, and objective.-; of the Vishwa Yuvak Kendra;

(b) the sources of finances for its building in Chanakyapuri, New Delhi and

(c) whether any watch is being kept by Government on the Kendra activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Indian Assembly of Youth is reported to be a coordinating organisation of youth groups in India to establish and maintain research and reference libraries, reading rooms, study rooms, and hostels and centres for the welfare and benefit of youth.

(b) With a view to further its aims and objects, a trust has been set up, called "Way India Youth Centres Trust". The Central Government have sanctioned a grant of Rs. 6 lakhs on condition that the trust should raise a matching amount from public donations. It is also reported to have received funds from U.S. Foundation including the Foundation of Youth and Students Affairs.

(c) No, Sir.

SARKAR COMMITTEE REPORT

1404. SHRI ARJUN ARORA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether the Committee of Enquiry on Council of Scientific and Industrial Research, popularly known* as Sarkar Committee, has indicated the date by which it may submit its report; and

(b) if not, the steps taken by Government to secure the report at an early date?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) No, Sir.

(b) The terms of reference given to the Committee are very wide and all embracing, but the Committee is trying its best to complete its work as expeditiously as possible.